

primarily concerned with all matters connected with this bridge. It is understood from the State Govt, that due to financial limitation the proposed bridge has not been included in the list of works to be undertaken by them during the Fourth Plan period.

Opening of Science Unit of Durgapur College

1991. SHRI ROBIN SEN : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether the opening of the Science Unit of Durgapur College has been delayed by more than one year ;

(b) if so, the reasons therefor ;

(c) whether no amount has been sanctioned to purchase instrument for this science unit ; and

(d) if so, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (PROF. D.P. YADAVA) : (a) to (d). The required information is being collected from the State Government and will be laid on the Table of the Sabha in due course.

Cooperative Farming in States during Fourth Plan

1992. SHRI M. KATHAMUTHU : Will the Minister of AGRICULTURE be pleased to state :

(a) whether, some of the State Governments have not provided any funds for cooperative farming in their Plan allocations ;

(b) whether States which have included Cooperative farming in their Fourth Plan programmes have provided only very meagre funds for the purpose ;

(c) if so, the reasons therefor ; and

(d) whether the Centre has taken any steps to encourage Cooperative farming in the states ?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE (SHRI JAGANNATH PAHADIA) : (a) Yes, Sir.

(b) Some States have made only a small provision for cooperative farming programme in the Fourth Plan.

(c) During the Third Plan and upto 1968-69, cooperative farming programme was treated as a centrally sponsored scheme and assistance was provided to State Government outside the State Plan outlay, for implementing this programme. In the Fourth Plan, this programme is no longer in the Central sector. This is a difficult programme which calls for high degree of leadership, cohesion and social consciousness among the members. Further, in view of the competing demands on their resources, many State Govts. have not been making adequate provisions for this programme.

(d) The Central Government have advised the State Governments that in the context of effective implementation of land reform measures, collective farming could offer a rational solution to the problem of distribution and management of large blocks of land, which would be coming into the possession of the State Governments. They have been advised to allot Government lands on a preferential basis to cooperative farming societies, to draw up concrete programme for such farming societies in select areas, and also to make adequate provisions in their budgets for supporting this programme.

Conference of States Housing Ministers

1993. SHRI M. KATHAMUTHU :
SHRI P. VENKATASUBBAIAH ;
SHRI P. NARASIMHA
REDDY :

Will the Minister of WORKS AND HOUSING be pleased to state :